

## Dak Register on 01/03/2018

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
772/2018	01/03/2018	NIL	DEPUTY REGISTRAR	ROM MATTER REG.	PA			
773/2018	01/03/2018	NIL	DEPUTY REGISTRAR	ISSUING OF ROSTER IN MATTER IN LARGER BENCH MATTER, DOH-07/03/2018 REG.	PA			
774/2018	06/03/2018	NIL	MS. RANJU MADHRA, SPS	JOINING REPORT AFTER AVAILING 04 DAYS EL	DR(A)			
775/2018	06/03/2018	NIL	MS. CHANDER KANTA, SR. PS	JOINING REPORT AFTER AVAILING CCL	DR(A)			
776/2018	06/03/2018	NIL	SANDEEP CHOPRA, NEW DELHI	REG. ACCEPTANCE OF OFFER OF APPOINTMENT FOR THE POST OF UDC	DR(A)			
777/2018	06/03/2018	01/CESTAT/BANG/OSP	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	APPROVAL OF OUTSOURCING OF POSTS IN CESTAT, BANGALORE REG.	DR(A)			

778/2018	06/03/2018	NIL	SHRADDH A MISHRA, STENO GR. II	REGARDING HALF DAY CL ON 05/03/2018	DR(A)			
779/2018	06/03/2018	4(1)/DISC PRO/CESTAT/SG-MTS/ADMN-2018	K. S. RAMESH, HOO, CESTAT, CHENNAI	SERVING OF COPY OF ORDER REG. APPOINTMENT OF INQUIRING AUTHORITY AND PRESENTING OFFICER REG.	DR(A)			
780/2018	06/03/2018	NIL	SH. V. PADMANA BHAN, MEMBER (T)	REG. STATION LEAVE PERMISSION FROM 01/03/2018	DR(A)			
781/2018	06/03/2018	NIL	SH. B. RAVICHAN DRAN, MEMBER (T)	REG. ALL INDIA LTC FOR THE BLOCK YEAR 2018-19 REQUEST FOR	DR(A)			
782/2018	06/03/2018	NIL	SH. ANIL CHOUDHARY, MEMBER (J), CESTAT, ALLAHABAD	APPLICATION FOR AVAILMENT OF RH	DR(A)			
783/2018	06/03/2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD	WITHDRAWAL OF PERMISSION TO VISIT ABROAD OF SH. M.V. RAVINDRAN	DR(A)			
784/2018	06/03/2018	NIL	SH. ANIL G. SHAKKARWAR, MEMBER (T)	APPLICATION FOR EL FROM 16/04/2018 TO 27/04/2018	DR(A)			
785/	06/03	NIL	ROHIT	REQUEST FOR	DR(			

2018	/2018		KUMAR SHUKLA, ASST. REGISTRAR/HOO	CONFIRMATION TO THE POST OF ASST. REGISTRAR REG.	A)			
786/2018	06/03/2018	08(4)/SB/LDC/PF/CESTAT/ALD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF APPLICATION IN R/O SHRI SOMBIR, LDC REG.	DR(A)			
787/2018	06/03/2018	NIL	PARVEEN KUMAR KATARIA, S/O MEHAR SINGH, NEW DELHI	WILLINGNESS FOR APPOINTMENT AS STENO GR. II IN CESTAT AND INTIMATION REG. WORKING IN CENTRAL GOVT. AS STENO GR. D	DR(A)			
788/2018	06/03/2018	NIL	SUNIL KUMAR, T.O., CESTAT, NEW DELHI	PAY FIXATION UNDER THE MACP SCHEME CONSEQUENT TO ISSUE OF ORDER NO 42/2018 DT. 23/2/18 REQUEST REG.	DR(A)			
789/2018	06/03/2018	UTL/02/2018	SANGITA SIKKA, MANAGER(CUSTOMER SUPPORT), UNEECOPS	FULL SERVICE MAINTENANCE AGREEMENT FOR CANON PHOTOCOPIER MACHINE	DR(A)	CT		
790/2018	06/03/2018	CIC/CESAT/C/2017/136304	CENTRAL INFORMATION COMMISSION, NEW DELHI	NOTICE OF HEARING FOR APPEAL ON 14/3/2018	DR(A)			

791/ 2018	06/03 /2018	NIL	SH.A. MOHAN KUMAR, REGISTRA R	APPLICATION FOR 02 DAYS COMMUTED LEAVE AND ONE DAY RH	DR( A)			
792/ 2018	06/03 /2018	NIL	DEVENDER SINGH, MEMBER (TECHNICA L)	REQUEST FOR STATION LEAVE	DR( A)			
793/ 2018	06/03 /2018	NIL	ANIL G. SHAKKAR WAR, MEMBER (T), CESTAT, ALLAHABA D	APPLICATION FOR EL FROM 26/03/2018 TO 28/03/2018	DR( A)			
794/ 2018	06/03 /2018	NIL	ANIL G. SHAKKAR WAR, MEMBER (T), CESTAT, ALLAHABA D	APPLICATION FOR EL FROM 26/03/2018 TO 28/03/2018	DR( A)			
795/ 2018	06/03 /2018	NIL	SH. ASHOK JINDAL, MEMBER (J), CESTAT, CHANDIGA RH	REG. STATION LEAVE PERMISSION	DR( A)			
796/ 2018	06/03 /2018	NJA/DIR/AC/2018/1235	JUSTICE G. RAGHURA M, DIRECTOR, NATIONAL JUDICIAL ACADEMY	TO ORGANIZE JUDICIAL EDUCATION/T RAINING, CONFERENCES /WORKSHOPS AT THE NJA, BHOPAL REG.	DR( A)			
797/ 2018	06/03 /2018	NIL	SH. M.V. RAVINDRA N,	REG. PERMISSION TO LEAVE	DR( A)			

			MEMBER (J)	HEADQUARTER				
798/2018	06/03/2018	NIL	SH. DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	WITHDRAWAL OF REQUEST FOR VOLUNTARY RETIREMENT FROM SERVICE REG.	DR(A)			
799/2018	06/03/2018	NIL	SH. RAHUL, HARYANA	ACCEPTANCE OF OFFER OF APPOINTMENT AS UDC IN CESTAT,	DR(A)			
800/2018	06/03/2018	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	K.S. RAMESH, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	Computer Cell			
801/2018	06/03/2018	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	K.S. RAMESH, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	Computer Cell			
802/2018	06/03/2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	K.S. RAMESH, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	Computer Cell			
803/2018	06/03/2018	NIL	SH. S.K. MOHANTY, MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018	Computer Cell			
804/2018	06/03/2018	NIL	M/S RUDRAKSHA MARKETING, NEW DELHI	SUPPLY OF CERTIFIED ORDER COPY OF EXCISE APPEAL NO. E/1791-1792/2010 PERTAINING TO	AR/Excise			
805/2018	06/03/2018	AB/2017-18	ARTI BAKERY	ISSUE CLARIFICATION	Technical			

			PRIVATE LIMITED	N IN R/O DEFECT MEMO REG.	Officer			
806/2018	06/03/2018	29/I/AC/CESTAT/KOL/98	T.K. SARKAR, DY REGISTRAR	REQUEST TO PROVIDE ADDITIONAL FUND IN REG.	Account Section			
807/2018	06/03/2018	NIL	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2364 OF 2018	DR(J)			
808/2018	06/03/2018	ST5336214-DB	AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE COMMISSIONER(AR)	WRITTEN SUBMISSION IN ADDITION TO ORAL SUBMISSION IN APL NO. ST/53362/14-DB	PA			
809/2018	06/03/2018	NIL	ASST. REGISTRAR, CESTAT, BANGALORE	STATEMENT SHOWING BREAK UP OF PENDING APPEALS FOR THE MONTH OF FEB18	Technical Officer			
810/2018	07/03/2018	NIL	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF MONTHLY STATEMENT OF PAYMENT MADE BY THE AGENCY TO THE OUTSOURCED STAFFS FOR THE MONTH OF FEB 2018	DR(A)	CT		
811/2018	07/03/2018	C-8(2)/HIGH COURT CASE/	K. S. RAMESH,	HC CASE FILED BY SHRI	DR(A)			

		RAVICHANDRAN-MTS/2018	HOO, CESTAT, CHENNAI	R. RAVICHANDRAN, MTS, CESTAT, CHANDIGARH				
812/2018	07/03/2018	C-8(2)/HIGH COURT CASE/ RAVICHANDRAN-MTS/2018	K. S. RAMESH, HOO, CESTAT, CHENNAI	HC CASE FILED BY SHRI R. RAVICHANDRAN, MTS, CESTAT, CHANDIGARH	DR(A)			
813/2018	07/03/2018	58/PERSN/CESTAT/KOL/2015	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF STENOGRAPHY CERTIFICATE REG.	DR(A)			
814/2018	07/03/2018	2(3)/PF/RKS/CESTAT/ALD/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF APPLICATION IN R/O SH. ROHIT KR. SHUKLA, ASST. REGISTRAR REG.	DR(A)			
815/2018	07/03/2018	PF/CESTAT/MUM/VDB/89	T. VISWAPRAKASH, DEP. REGISTRAR, HOO, CESTAT, MUMBAI	FORWARDING OF MEDICAL CERTIFICATE REG.	DR(A)			
816/2018	07/03/2018	PF/CESTAT/MUM/VDB/89	T. VISWAPRAKASH, DEPUTY REGISTRAR, HOO, CESTAT, MUMBAI	INTIMATION ABOUT TRANSFER REG.	DR(A)			
817/2018	07/03/2018	33/CESTAT/BANG/OSP	SANTOSH KUMAR	MONTHLY STATEMENT	DR(A)	CT		

			TIWARI, ASST. REGISTRA R, CESTAT, BANGALO RE	OF PAYMENT TO OUTSOURCED STAFF REG.				
818/ 2018	07/03 /2018	04/CESTAT/HYD/PF/KS/1 5	KRIPA SHANKER, ASST. REGISTRA R, CESTAT, HYDERAB AD	FORWARDING OF LEAVE APPLICATION IN R/O SH. KRIPA SHANKER, ASST. REGISTRAR REG.	DR( A)			
819/ 2018	07/03 /2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERAB AD	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018	DR( A)	COM PUTE R		
820/ 2018	07/03 /2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERAB AD	REG. WITHDRAWAL OF PERMISSION TO GO ABROAD	DR( A)			
821/ 2018	07/03 /2018	NIL	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	RELIEVING ORDER OF SH. P.J. JOSEPH	DR( A)			
822/ 2018	07/03 /2018	A-50050/268/2017- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	EXTENSION OF DEPUTATION PERIOD IN R/O SHRI SUNIL KUMAR, T.O. FOR THE SIXTH YEAR FROM 15/9/2017 TO 14/9/2018	DR( A)			
823/ 2018	07/03 /2018	D-1(3)/CPWD/EB-	K. S.	WATER,ELECT	DR( A)			



2018	/2018	WATER/2014	RAMESH, HOO, CESTAT, CHENNAI	RICITY AND LICENSE FEE FOR CESTAT, CHENNAI	A)			
824/2018	07/03/2018	D-1(3)/CPWD/EB-WATER/2014	K. S. RAMESH					
825/2018	07/03/2018	01/CESTAT/BANG/JUDL	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	PENDENCY POSITION FOR SINGLE MEMBER CASES REG.	DR(A)			
826/2018	07/03/2018	A-11(1)/VACANCIES/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST FOR FILLING UP OF VACANCIES OF STENO GR. II REG.	DR(A)			
827/2018	07/03/2018	A-11(1)/VACANCIES/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST FOR FILLING UP OF VACANCIES OF STENO GR. II REG.	DR(A)			
828/2018	07/03/2018	RAE & R. SUIT NO. 2030/2086 OF 2008	T. VISWAPRAKASH, DEPUTY REGISTRAR/HOO, CESTAT, MUMBAI	FORWARDING OF EMAIL RECEIVED FROM SHRI MILAN GHOSH,ADV REG.	DR(A)			
829/2018	07/03/2018	NIL	NALINI SIVAKUMAR, S.P.S., CESTAT, MUMBAI	DISPOSAL STATEMENT FOR THE MONTH OF FEB 2018	DR(A)	COMPUTER		
830/2018	07/03/2018	NIL	SH. RAJU, MEMBER (TECH), CESTAT, MUMBAI	APPLICATION FOR EL FOR 03 DAYS	DR(A)			
831/	07/03	NIL	ROHIT	SUBMISSION	DR(	CT		

2018	/2018		KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF REG.	A)			
832/2018	07/03/2018	NIL	SUNIL KUMAR, T.O., CESTAT, NEW DELHI	PERMISSION TO AVAIL 03 DAYS CL AND LEAVE HQ REPORT REG.	DR(A)			
833/2018	07/03/2018	NIL	SH. LALIT PRASAD PANT, SR. P.S.	REG. HALF DAY CL ON 06/03/2018	DR(A)			
834/2018	07/03/2018	NIL	ANITHA JAYAKUMAR, SR PS	REG. REIMBURSEMENT OF THE AMOUNT SPENT TO PURCHASE A BAG BY THE HON. MEMBER (J), SH. S.K. MOHANTY	DR(A)	CT		
835/2018	07/03/2018	A-19011/2/2018-AD.IC(CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	VIGILANCE CLEARANCE IN R/O SH. B. RAVICHANDRAN, MEMBER (T), CESTAT, MUMBAI REG.	DR(A)			
836/2018	07/03/2018	NIL	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	APPLICATION FOR UPGRADATION OF GP FROM 4800 TO 5400 OF SH. MONDAL, SPS	DR(A)			
837/2018	07/03/2018	NIL	T.K. SARKAR,	APPLICATION FOR	DR(A)			

			DY. REGISTRAR, CESTAT, KOLKATA	UPGRADATION OF GP FROM 4800 TO 5400 OF SH. MONDAL, SPS				
838/2018	07/03/2018	NIL	SH. LALIT PRASAD PANT, SR. PS	BILL FOR PURCHASE OF OFFICIAL BAG	DR(A)			
839/2018	07/03/2018	NIL	SH. LALIT PRASAD PANT, SR. PS	BILL FOR PURCHASE OF OFFICIAL BAG	DR(A)	CT		
840/2018	07/03/2018	NIL	SH. ANIL CHOUDHARY, MEMBER (J)	APPLICATION FOR EL FOR 09 MARCH 2018	DR(A)			
841/2018	07/03/2018	D-11016/25/2012-REGIONS	DHARAMVIR SONI, DEPUTY DIRECTOR OF ESTATES	OFFICE MEMORANDUM FOR PROPOSAL FOR OFFICE SPACE IN GPOA BUILDING	DR(A)			
842/2018	07/03/2018	30(32)/DR-UDC/CESTAT/ADMN 2015	SH. RAJAT KR. MITTAL, UTTARKHAND	WILLINGNESS FOR OFFER OF APPOINTMENT AS UDC IN CESTAT, REG.	DR(A)			
843/2018	07/03/2018	29(I)/A/C/CESTAT/OL/98	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	REQUEST TO PROVIDE ADDITIONAL FUND IN RE REG.	Account Section			
844/2018	07/03/2018	21/CESTAT/HYD/M-STAT/15	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	MONTHLY STATEMENT FOR THE MONTH OF FEB 2018	Technical Officer			

845/ 2018	07/03 /2018	C.18017/01/2015- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	WRIT TAX NO 354 OF 2015 IN THE MATTER OF M/S SHIV TRANSPORT VS UNION OF INDIA REG.	DR( A)			
846/ 2018	07/03 /2018	IV(02)05/APPEAL/ CESTAT/T/CHW/GKT/20 17-18	P.S. JUNEJA, ASST. COMMR., CGST, MP	APPEAL FILED BY THE DEPARTMENT IN CASE OF M/S T.K. TRANSPORT CO. PARASIA AGAINST OIA NO. BHO- EXCUS-001- APP-255-17-18	Tech nical Offic er			
847/ 2018	07/03 /2018	7(STAT)CESTAT/CAL/06	DEPUTY REGISTRA R, CESTAT, KOLKATA	INSTITUTION, DISPOSAL AND PENDENCY ETC FOR THE MONTH OF FEB 2018	Tech nical Offic er			
848/ 2018	07/03 /2018	IV(16)/723/IMPACT/REV/ GST EAST/2017-18	COMMISSI ONER, CGST (DELHI EAST)	CERTIFIED COPY OF CESTAT FINAL ORDER NO. 56137/2017 DTD. 24/08/2017 IN CASE OF M/S IMPACT COMMUNICAT IONS, C-55, 3RD FLOOR, PREET VIHAR, DELHI REG.	DR(J )			
849/ 2018	08/03 /2018	NIL	DEVENDER SINGH, MEMBER (TECHNICA L), CESTAT, CHANDIGA RH	APPLICATION FOR ONE DAY MEDICAL LEAVE	DR( A)			

850/2018	08/03/2018	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR STATION LEAVE	DR(A)			
851/2018	08/03/2018	NIL	ASHOK JINDAL, MEMBER (J), CESTAT, CHANDIGARH	PERMISSION TO LEAVE HEADQUARTERS	DR(A)			
852/2018	08/03/2018	NIL	RAMESH NAIR, MEMBER (JUDICIAL), CESTAT, MUMBAI	REQUEST FOR PERMISSION TO LEAVE STATION REG.	DR(A)			
853/2018	08/03/2018	NIL	CESTAT, NEW DELHI	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018	DR(A)	COMPUTER		
854/2018	08/03/2018	D-4(1)/FURNITURE/CHE/2015	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST FOR APPROVAL OF PURCHASE OF FIVE NOS. OF GODREJ TABLES REG.	DR(A)			
855/2018	08/03/2018	A-11(1)/VACANCIES/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	REQUEST FOR FILLING UP OF VACANCIES OF STENO GR. II REG.	DR(A)			
856/2018	08/03/2018	CESTAT/MUM/SS/2018	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING APPLICATION FOR TRANSFER ON MEDICAL/HUMANITARIAN GROUND REG.	DR(A)			
857/	08/03	PF/BPP/CEGAT/MUM/20	T.	VERIFICATION	DR(			

2018	/2018	17-18	VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	QUALIFYING SERVICE AFTER 18 YEARS OR 05 YEARS BEFORE RETIREMENT WHICHEVER IS EARLIER FORWARDING OF SERVICE BOOK	A)			
858/2018	08/03/2018	NIL	S. GOPINATH (MTS),	COURT OF INQUIRY REG.	DR(A)			
859/2018	08/03/2018	NIL	SWAPNA A. NAIR, HEAD CLERK	APPLICATION FOR EL ON 13/2/2018	DR(A)			
860/2018	08/03/2018	NIL	SWAPNA A. NAIR, HEAD CLERK	FORM OF EL ON 28/02/2018	DR(A)			
861/2018	08/03/2018	NIL	SWAPNA A. NAIR, HEAD CLERK	APPLICATION FOR EL FROM 05/03/18 TO 06/03/18 AND JOINING REPORT	DR(A)			
862/2018	08/03/2018	CESTAT/MUM/RR/2018	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING APPLICATION FOR TRANSFER ON MEDICIAL/HUMANITARIAN GROUND REG. OF SHRI RAJIV RANJAN	DR(A)			
863/2018	08/03/2018	A-45(3)/MISC/HQ-JUDICIAL/CHE/2016	K.S. RAMESH, HOO, CESTAT, CHENNAI	LIST OF DECIDED CASES REPRESENTED BY M/S V. LAKSHMI	PA			

				KUMARAN AND SRIDHARAN LAW FIRM				
864/2018	08/03/2018	NIL	VIYUSHTI RAWAT, ADVAITA LEGAL	REQUEST FOR INSPECTION OF FILE AND OBTAINING COPY THERETO	DR(J)			
865/2018	08/03/2018	NIL	SH. B. RAVICHANDRAN, MEMBER(T)	APPLICATION FOR CL ON 23/3/2018 AND LTC	DR(A)			
866/2018	08/03/2018	NIL	SH. N. RAJA, SPS	MONTHLY DISPOSAL STATEMENT IN R/O HON. JUSTICE DR. SATISH CHANDRA, PRESIDENT FOR THE MONTH OF FEB 2018	DR(A)	COMPUTER		
867/2018	08/03/2018	NIL	SH. A. MOHAN KUMAR, REGISTRAR	SUBMISSION OF REVISED DETAILS OF FAMILY FORM REG.	DR(A)			
868/2018	08/03/2018	NIL	SH. A. MOHAN KUMAR, REGISTRAR	SUBMISSION OF PENSION FORMS REG.	DR(A)			
869/2018	08/03/2018	NIL	CESTAT, HYDERABAD	apar report of sh. gajendra singh, head clerk	DR(A)			
870/2018	08/03/2018	RAE & R SUIT NO. 2030/2086 OF 2008	MANAS KR. SINHA, ASST. REGISTRAR, CESTAT,	RAF & R SUIT NO. 2030/2086 OF 2008- REG.	DR(A)			

			MUMBAI					
871/2018	08/03/2018	NIL	RAJENDER PRASAD, A.O.	APPLICATION FOR EL FROM 07/3/18 TO 23/3/2018	DR(A)			
872/2018	08/03/2018	NIL	SH. B. RAVICHAN DRAN, MEMBER(T)	APPLICATION FOR LEAVE ENCASHMENT FOR 08 DAYS AND GRANT OF LTC ADVANCE	Account Section			
873/2018	08/03/2018	NIL	SH. B. RAVICHAN DRAN, MEMBER(T)	APPLICATION FOR ENCASHMENT OF EARNED LEAVE FOR L.T.C. PURPOSE CLAIMED FOR THE BLOCK YEAR 2018-19	DR(A)			
874/2018	08/03/2018	NIL	R. RAVICHAN DRAN, (MTS)	REG. EXTENSION OF LEAVE	DR(A)			
875/2018	08/03/2018	RAE & R. SUIT NO. 2030/2086 OF 2008	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF EMAIL RECEIVED FROM SHRI MILAN GHOSH, ADV REG.	DR(A)			
876/2018	08/03/2018	17(1)/MS/CESTAT/ALD/2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	BENCH WISE DISPOSAL OF CASES DURING MONTH OF FEB 2018	DR(A)	COMPUTER		
877/2018	08/03/2018	36(1)/MISC JUDICIAL/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR	PENDING OF SINGLE MEMBER BENCH CASES REG.	DR(A)			



			R/HOO					
878/ 2018	08/03 /2018	CESTAT/MUM/30/SW/20 16	T. VISWAPRA KASH, DEP. REGISTRA R, CESTAT, MUMBAI	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER FILED BY M/S SANJEEV WOOLEN MILLS AGAINST HON. MEMBERS BEFORE JUDICIAL MAGISTRATE MUMBAI REG.	DR( A)			
879/ 2018	08/03 /2018	CESTAT/MUM/SA/CAT/2 016	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER O.A. NO. 156.2017 FILED BY SHRI SUDHAKARAN , SPS MUMBAI VS UOI REG.	DR( A)			
880/ 2018	08/03 /2018	PF/MKS/CESTAT/MUM/2 018	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	FORWARDING OF APPLICATION IN R/O HOUSE BUILDING ADVANCE REG.	DR( A)			
881/ 2018	08/03 /2018	24(1)TFR FILE/CESTAT/ALD/2015- 16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	TRANSFER OF APPEALS REG.	DR(J )			
882/ 2018	08/03 /2018	CESTAT/MUM/STAT/201 6	T. VISWAPRA KASH, DEP. REGISTRA R, CESTAT,	SUBMISSION OF STATEMENT OF DISPOSAL FOR THE	Tech nical Offic er			

			MUMBAI	MONTH OF FEB, 2018				
883/2018	09/03/2018	ST/532/12/CU(DB)	AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE COMMISSIONER (AR)	WRITTEN SUBMISSION IN APPEAL NO. ST/532/12(CU) DB IN THE MATTER OF COMMISSION OF SERVICE TAX	PA			
884/2018	12/03/2018	NIL	AR, AHMEDABAD	WEEKLY DESPATCH ORDER 23.2.18	Computer Cell			
885/2018	12/03/2018	460/2018/HC/CHN DTD 26.2.18	DEPUTY LEGAL ADVISER, M/O LAW AND JUSTICE	WP 2501 OF 2018, R. RAVICHANDRAN, NOMINATION OF SPC	DR(A)			
886/2018	12/03/2018	D-4(1)/FURNITURE/CHE/2015 DTD 8.3.18	HOO, CHENNAI	REQ. FOR APPROVAL TO PURCHASE 5 GODREJ TABLES	DR(A)			
887/2018	12/03/2018	NIL	SH. L.P. PANT, SPS, DELHI	MEDICAL REIMBURSEMENT CLAIM	DR(A)			
888/2018	12/03/2018	1/CESTAT/BANG/SKT DTD 6.3.2018	AR, BANGALORE	REQ. FOR CONFIRMATION OF POST	DR(A)			
889/2018	12/03/2018	D-6(1)/TRF. APPEALS/2009-VOL-IV DTD 6.3.18	HOO, CHENNAI	INTERIM ORDER NO. 494/2017	Technical Officer			
890/2018	12/03/2018	NIL	AR, CHANDIGARH	MONTHLY REPORT OF FEB.2018	Technical Officer			
891/2018	12/03/2018	NIL	AR, ALLAHABAD	TRF. OF OLD RECORDS	DR(J)			

892/ 2018	13/03 /2018	04/CESTAT/BANG/APAR	SANTOSH KUMAR TIWARI, ASST. REGISTRA R, CESTAT, BANGALO RE	FORWARDING OF APARS FOR THE YEAR 2016-17 REG.	DR( A)			
893/ 2018	13/03 /2018	NIL	ANIL CHOUDHA RY, MEMBER (J)	APPLICATION FOR EL ON 09 MARCH 2018	DR( A)			
894/ 2018	13/03 /2018	18(1)/MISC/CESTAT/ALD /2015-PART-II	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	ALLOTMENT OF SPACE IN GPOA BUILDING AT 34-A, MG MARG, ALLAHABAD FOR PERMANENT ESTABLISHME NT OF THE REGIONAL BENCH OF CESTAT AT ALLAHABAD REG.	DR( A)			
895/ 2018	13/03 /2018	NIL	RITESH SHAH, ASST. MANAGER- FIN, AIR INDIA	SETTLEMENT OF OUR INVOICES	DR( A)	CT		
896/ 2018	13/03 /2018	NIL	RITESH SHAH, ASST. MANAGER- FIN, AIR INDIA	SETTLEMENT OF OUR INVOICES	DR( A)	CT		
897/ 2018	13/03 /2018	37(1)/OUTSOURCING- GROUP- C/CESTAT/ALD/2016	ROHIT KUMAR SHUKLA,	SUBMISSION OF PROOF OF SALARY	DR( A)	CT		

			ASST. REGISTRA R/HOO	PAYMENT TO OUTSOURCED STAFF REG.				
898/ 2018	13/03 /2018	01/CESTAT/HYD/ESST/1 5/44	KRIPA SHANKER, ASST. REGISTRA R/HOO, CESTAT, HYDERAB AD	RENEWAL OF LEASE AGREEMENT NO. 217/CGM/O&M C.III/D6/2014-15 DT. 03/11/2014 REG.	DR( A)			
899/ 2018	13/03 /2018	35/CESTAT/HYD/M- ADV/16/45	KRIPA SHANKER, ASST. REGISTRA R, CESTAT, HYDERAB AD	FORWARDING OF COMPUTER ADVANCE APPLICATIONS IN R/O CESTAT, HYDERABAD OFFICIALS REG.	DR( A)			
900/ 2018	13/03 /2018	35/CESTAT/HYD/M- ADV/16/45	KRIPA SHANKER, ASST. REGISTRA R, CESTAT, HYDERAB AD	FORWARDING OF COMPUTER ADVANCE APPLICATIONS IN R/O CESTAT, HYDERABAD OFFICIALS REG.	DR( A)			
901/ 2018	13/03 /2018	NIL	P.K. CHOUDHA RY, MEMBER (J)	REQUEST FOR ONE DAY R.H ON 01/03/2018 REG.	DR( A)			
902/ 2018	13/03 /2018	NIL	MADHU MOHAN DAMODHA R, MEMBER (T)	APPLICATION FOR 05 DAYS EL WITH STATION LEAVE PERMISSION	DR( A)			
903/ 2018	13/03 /2018	R/2015	SH. RAJU, MEMBER (T), CESTAT,	CONVERSION OF 02 DAYS CL INTO 02 DAYS EL	DR( A)			

			MUMBAI					
904/ 2018	13/03 /2018	NIL	DEVENDER SINGH, MEMBER (TECHNICAL), CESTAT, CHANDIGARH	WITHDRAWAL OF REQUEST FOR VOLUNTARY RETIREMENT FROM SERVICE REG.	DR(A)			
905/ 2018	13/03 /2018	NIL	SH. ANIL CHOUDHARY, MEMBER (J), CESTAT, ALLAHABAD	APPLICATION FOR AVAILMENT OF RH REG.	DR(A)			
906/ 2018	13/03 /2018	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	APPLICATION FOR 05 DAYS EL WITH STATION LEAVE	DR(A)			
907/ 2018	13/03 /2018	NIL	DEVENDER SINGH, MEMBER (T)	REQUEST FOR ONE DAY CL REG.	DR(A)			
908/ 2018	13/03 /2018	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR ONE DAY CL REG.	DR(A)			
909/ 2018	13/03 /2018	NIL	DEVENDER SINGH, MEMBER (T), CESTAT, CHANDIGARH	REQUEST FOR ONE DAY CL REG.	DR(A)			
910/ 2018	13/03 /2018	19011/12/2016- AD.IC(CESTAT)(PT)	S. BHOWMIK, UNDER SECRETARY TO THE	ONE DAY CASUAL LEAVE AND REQUEST FOR AVAILING LTC	DR(A)			

			GOVT. OF INDIA	IN R/O JUSTICE DR. SATISH CHANDRA, PRESIDENT, CESTAT, REG.				
911/2018	13/03/2018	19011/12/2016-AD.IC(CESTAT)(PT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	ONE DAY CASUAL LEAVE AND REQUEST FOR AVAILING LTC IN R/O JUSTICE DR. SATISH CHANDRA, PRESIDENT, CESTAT, REG.	DR(A)			
912/2018	13/03/2018	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	APPLICATION FOR 05 DAYS EL WITH STATION LEAVE	DR(A)			
913/2018	13/03/2018	NIL	SAIKAT DAS DAS, WEST BENGAL	LETTER OF WILLINGNESS AND PREFERENCE FOR PLACE OF POSTING	DR(A)			
914/2018	13/03/2018	NIL	R.M.L. HOSPITAL, NEW DELHI	MEDICAL CERTIFICATE OF ANKIT KUNDU	DR(A)			
915/2018	13/03/2018	NIL	ASST. REGISTRAR, CESTAT, MUMBAI	DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)	COMPUTER		
916/2018	13/03/2018	MS/SM/2018/CESTAT	S.R. MOKAL, SPS TO MEMBER(J), CESTAT, MUMBAI	DISPOSAL STATEMENT FOR THE MONTH OF FEB 2018 IN R/O RAMESH NAIR, MEMBER (J)	DR(A)	COMPUTER		
917/	13/03	NIL	SR.	DISPOSAL	DR(	COM		

2018	/2018		PRIVATE SECRETARY TO M(T), CESTAT, MUMBAI	STATEMENT FOR THE MONTH OF FEB, 2018 IN R/O SH C.J. MATHEW, MEMBER (T)	A)	PUTER		
918/2018	13/03/2018	NIL	SR. PRIVATE SECRETARY TO M(T), CESTAT, MUMBAI	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018 IN R/O SH C.J. MATHEW, MEMBER (T)	DR(A)	COMPUTER		
919/2018	13/03/2018	NIL	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	DISPOSAL STATEMENT BY THE HON. PRESIDENT, CESTAT, NEW DELHI	DR(A)	COMPUTER		
920/2018	13/03/2018	NIL	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	DISPOSAL STATEMENT BY THE HON. PRESIDENT, CESTAT, NEW DELHI	DR(A)	COMPUTER		
921/2018	13/03/2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	DISPOSAL STATEMENT FOR FEB BY SH. ASHOK JINDAL, MEMBER (J)	DR(A)	COMPUTER		
922/2018	13/03/2018	NIL	DEVENDER SINGH, MEMBER (T)	DISPOSAL STATEMENT FOR FEB, BY SH. DEVENDER SINGH, MEMBER (T)	DR(A)	COMPUTER		
923/2018	13/03/2018	NIL	SR. PRIVATE SECRETARY TO M(T), CESTAT,	DISPOSAL STATEMENT FOR FEB IN R/O SH. RAJU	DR(A)	COMPUTER		

			MUMBAI					
924/2018	13/03/2018	MS/SM/2018/CESTAT	S.R. MOKAL, SPS TO MEMBER(J), CESTAT, MUMBAI	DISPOSAL STATEMENT FOR FEB IN R/O SHRI RAMESH NAIR	DR(A)	COMPUTER		
925/2018	13/03/2018	NIL	V. PADMANABHAN, MEMBER (T)	DISPOSAL STATEMENT FOR FEB, BY SH. V. PADMANABHAN	DR(A)	COMPUTER		
926/2018	13/03/2018	NIL	SULEKHA BEEVI C.S. MEMBER (J)	DISPOSAL STATEMENT FOR FEB BY MS. SULEKHA BEEVI C.S.	DR(A)			
927/2018	13/03/2018	NIL	SULEKHA BEEVI C.S. MEMBER (J)	DISPOSAL STATEMENT FOR FEB BY MS. SULEKHA BEEVI C.S.	DR(A)			
928/2018	13/03/2018	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	DISPOSAL STATEMENT BY SH. P.K. CHOUDHARY	DR(A)	COMPUTER		
929/2018	13/03/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RELIEVING ORDER OF MR P.J. JOSEPH, SPS	DR(A)			
930/2018	13/03/2018	NIL	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RELIEVING ORDER OF MR P.J. JOSEPH, SPS	DR(A)			
931/	13/03	1/M(T)/RO-	MADHU	INFO REG.	PA			



2018	/2018	STATEMENT/CESTAT/C HENNAI/216	MOHAN DAMODHA R, MEMBER (T)	RESERVED ORDERS FOR FEB REG.				
932/ 2018	13/03 /2018	1/M(T)/RO- STATEMENT/CESTAT/C HENNAI/216	MADHU MOHAN DAMODHA R, MEMBER (T)	INFO REG. RESERVED ORDERS FOR FEB REG.	PA			
933/ 2018	13/03 /2018	NIL	SULEKHA BEEVI C.S., MEMBER (J)	FORWARDING OF LETTER FROM MS. P. HEMAVATHI, COMMISSIONE R (AR)	PA			
934/ 2018	13/03 /2018	NIL	SULEKHA BEEVI C.S., MEMBER (J)	FORWARDING OF LETTER FROM MS. P. HEMAVATHI, COMMISSIONE R (AR)	PA			
935/ 2018	13/03 /2018	4181/2014/SC/SEC	ASSISTANT REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NOS. 1335-1358 OF 2015 ETC.	DR(J )			
936/ 2018	13/03 /2018	4181/2014/SC/SEC	ASSISTANT REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NOS. 1335-1358 OF 2015 ETC.	DR(J )			
937/ 2018	13/03 /2018	26108/2017/SEC-XIV	ASSISTANT REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 16359- 16363 OF 2017	DR(J )			
938/ 2018	13/03 /2018	NIL	ASISTANT REGISTRA R, CESTAT, CHENNAI	STATEMENT SHOWING THE BREAK UP OF CASES PENDING	Techn ical Offic er			

				APPEALS FOR THE MONTH OF FEB				
939/2018	13/03/2018	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGARH	APPEAL NO. E/1953/2008-SM	Technical Officer			
940/2018	13/03/2018	D-6(1)/TRANSFER APPEALS/2009-VOL IV	K.S. RAMESH, SPS, CESTAT, CHENNAI	INTERIM ORDER TO BE PLACED BEFORE HON. PRESIDENT	Technical Officer			
941/2018	13/03/2018	60/IA/CESTAT/KOL/2006/VOL-VI/113	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	SETTLEMENT OF AUDIT PARAS AS PER INTERNAL AUDIT REPORT DTD 26/10/2016 OF CESTAT, KOLKATA	Account Section			
942/2018	13/03/2018	C/78/08-MA NO. MODIFICATION/92807/17-MUM/03	VIKASH PATWARI, L & T ELECTRICAL & AUTOMATION	MISC. APPLICATION FILED BY US BEFORE THE HON. CESTAT, MUMBAI FOR MODIFICATION OF DATES FOR SUBMISSION OF APPLICATION BEFORE COMMISSIONER VIDE DIRECTIONS GIVEN IN THE APPELLATE ORDER AND THE MA ORDER	PA			
943/2018	13/03/2018	NIL	J.K. GOLAY,	BILL FOR INCURRING	Account			

			SPS TO HON. PRESIDENT	HOSPITALITY EXPENSES	Section			
944/2018	13/03/2018	NIL	J.K. GOLAY, SPS TO HON. PRESIDENT	BILL FOR INCURRING HOSPITALITY EXPENSES	Account Section			
945/2018	13/03/2018	NIL	J.K. GOLAY, SPS TO HON. PRESIDENT	APPLICATION FOR CL ON 26 FEB	DR(A)			
946/2018	13/03/2018	NIL	SH. D.N. PANDA, RETIRED MEMBER (J)	REQUEST FOR LEGAL REMEDY AGAINSTNOTICE 80 CPC ISSUED BY S. P. GOYELS ADVOCATE FOR SANJEEV WOOLEN MILLS	PA			
947/2018	13/03/2018	NIL						
948/2018	13/03/2018	NIL	SH. B. RAVICHAN DRAN, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018	DR(A)	COMPUTER		
949/2018	13/03/2018	NIL	SH. B. RAVICHAN DRAN, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF FEB, 2018	DR(A)	COMPUTER		
950/2018	13/03/2018	NIL	S. S. GARG, MEMBER (J)	GRANT OF ONE DAY CL ON 02/04/2018	DR(A)			
951/2018	13/03/2018	NIL	ANIL CHOUDHARY, MEMBER	JOINING REPORT REG.	DR(A)			

			(J), CESTAT, ALLAHABA D					
952/ 2018	13/03 /2018	NIL	ANIL G. SHAKKAR WAR, MEMBER (T)	APPLICATION FOR EL FROM 16 TO 27 APRIL 18	DR( A)			
953/ 2018	13/03 /2018	NIL	SR. PS TO MEMBER (T), CESTAT, CHENNAI	DISPOSAL STATEMENT FOR FEB 2018	DR( A)	COM PUTE R		
954/ 2018	13/03 /2018	NIL	SR. PS TO MEMBER (T), CESTAT, CHENNAI	DISPOSAL STATEMENT FOR FEB 2018	DR( A)	COM PUTE R		
955/ 2018	13/03 /2018	NIL	P. J. JOSEPH, SR. PS, CESTAT, CHANDIGA RH	TOUR REQUEST TO CESTAT , MUMBAI	DR( A)			
956/ 2018	13/03 /2018	MS/SM/2018/CESTAT	S. R. MOKAL, SPS TO MEMBER (J)	DISPOSAL STATEMENT FOR FEB IN R/O SH. RAMESH NAIR, MEMBER (J)	DR( A)	COM PUTE R		
957/ 2018	13/03 /2018	NIL	SULEKHA BEEVI C.S., CESTAT, MEMBER (J)	REG. STATION LEAVE PERMISSION	DR( A)			
958/ 2018	13/03 /2018	NIL	SUNIL KUMAR, T.O., CESTAT, NEW DELHI	FORWARDING OF APARS REG.	DR( A)			
959/ 2018	13/03 /2018	NIL	SUNIL	FORWARDING	DR( A)			

2018	/2018		KUMAR, T.O., CESTAT, NEW DELHI	OF APARS REG.	A)			
960/ 2018	13/03 /2018	NIL	ANIL CHOUDHA RY, MEMBER (J), CESTAT, ALLAHABA D	APPLICATION FOR EARNED LEAVE FOR 22 MARCH, 18	DR( A)			
961/ 2018	13/03 /2018	NIL	ANIL CHOUDHA RY, MEMBER (J)	APPLICATION FOR EL FOR 26 MARCH, 2018	DR( A)			
962/ 2018	13/03 /2018	33/CESTAT/BANG/ISS	SANTOSH KUMAR TIWARI, ASST. REGISTRA R, CESTAT, BANGALO RE	FORWARDING OF SERVICE BOOK IN R/O MS. INDIRA SHIROORKAR, STENO-III REG.	DR( A)			
963/ 2018	13/03 /2018	NIL	SHRADDH A MISHRA, STENO GR. III, CESTAT, NEW DELHI	APPLICATION FOR ONE DAY EL ON 12/03/2018 WITH JOINING REPORT	DR( A)			
964/ 2018	13/03 /2018	NIL	SH. MOHINDER SINGH, DY REGISTRA R	APPLICATION FOR ONE DAY CL ON 09/3/2018	DR( A)			
965/ 2018	13/03 /2018	NIL	JITENDRA THAKKAR, VADODAR A	A HUMBLE SUGGESTION THAT THE MATTER OF SM SHOULD BE ALLOWED	PA			

				TO BE HEARD BY DB, REG.				
966/2018	15/03/2018	NIL	SH. MADHU MOHAN DAMODHAR, MEMBER (T)	APPLICATION FOR EL FROM 14 TO 16 MARCH 2018	DR(A)			
967/2018	15/03/2018	NIL	SULEKHA BEEVI C.S., MEMBER (J)	STATION LEAVE PERMISSION	DR(A)			
968/2018	15/03/2018	NIL	C. J. MATHEW, MEMBER (T)	APPLICATION FOR CL ON 15/03/2018	DR(A)			
969/2018	15/03/2018	NIL	POOJA KUMARI, BIHAR	WILLINGNESS FOR APPOINTMENT AS STENO GR. II IN CESTAT	DR(A)			
970/2018	15/03/2018	NIL	DIKSHA SINGH, AJMER	WILLINGNESS LETTER TO ACCEPT APPOINTMENT AS STENO GR. II IN CESTAT REG.	DR(A)			
971/2018	15/03/2018	38(1)/ACR CORRS/CESTAT/ ALLD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF APARS UPTO YEAR 2017 REG.	DR(A)			
972/2018	15/03/2018	11/2/2017-IFU-II	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA	ALLOCATION OF FUND UNDER MAJOR HEAD 7620- LOANS TO GOVT. SERVANTS, UNDER GRANT NO. 29- DEPT. OF ECONOMIC	DR(A)			

				AFFAIRS FOR FY 2017-18 REG.				
973/ 2018	15/03 /2018	11/2/2017-IFU-II	UMESH KR. AGARWAL, UNDER SECRETAR Y TO THE GOVT. OF INDIA	ALLOCATION OF FUND UNDER MAJOR HEAD 7620- LOANS TO GOVT. SERVANTS, UNDER GRANT NO. 29- DEPT. OF ECONOMIC AFFAIRS FOR FY 2017-18 REG.	DR( A)			
974/ 2018	15/03 /2018	3/6/2017-P & P-II (PT)	S.K. MEENA, UNDER SECRETAR Y (P & P-II), STAFF SELECTION COMMISSI ON	COLLECTION/C ONFIRMATION VACANCIES FOR RECRUITMENT OF STENOGRAPHE R GR. C & D EXAM 2017 REG.	DR( A)			
975/ 2018	15/03 /2018	NIL	RAKESH KUMAR, MTS	APPLICATION FOR HALF DAY CL ON 14/3/2018	DR( A)			
976/ 2018	15/03 /2018	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR EL FROM 19 TO 23 MARCH 18	DR( A)			
977/ 2018	15/03 /2018	NIL	MADHU MOHAN DAMODHA R, MEMBER (T)	WITH REFERENCE TO WITNESS SUMMONS DT. 08//03/2018 IN RC/PUNE/2010/ 0010	DR( A)			
978/ 2018	15/03 /2018	PF/CESTAT/MUM/DKG/2 016/163	T. VISWAPRA KASH,	FORWARDING APPLICATION FOR	DR( A)			

			DEPUTY REGISTRAR, CESTAT, MUMBAI	TRANSFER ON MEDICAL/HUMANITARIAN GROUND REG.				
979/2018	16/03/2018	NIL	ANUP KUMAR, UDC, CESTAT, NEW DELHI	FURNISHING OF REQUISITE DOCUMENTS IN PRESCRIBED FORMAT IN FURTHERANCE OF MEMO DATED 08/1/2018	DR(A)			
980/2018	16/03/2018	NIL	ARCHANA WADHWA, MEMBER(J)	APPLICATION FOR EL FROM 19 TO 28 MARCH 2018	DR(A)			
981/2018	16/03/2018	NIL	SANTOSH KUMAR VERMA, ASST. REGISTRAR, CESTAT, KOLKATA	HUMBLE REQUEST TO IMPLEMENT THE ORDERS OF THE HON. CAT & HON. DELHI HIGH COURT REG.	DR(A)			
982/2018	16/03/2018	3(6)MISC JUDL/CESTAT/CHD/2017-18	ASST. REGISTRAR, CESTAT, CHANDIGARH	REQUEST TO SEND THE ORIGINAL RECORD IN R/O APPEAL NO. E/2162/2011-DB	AR/Excise			
983/2018	16/03/2018	H-11017/26/2018-AD.IC(CESTAT)	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	RAJYASHABHA QUESTION NO. 2815 DTD. 20/03/2018 REG.	DR(A)			
984/2018	16/03/2018	NIL	S. K. TIWARI, ASST. REGISTRAR, CESTAT,	UNSTARRED QUESTION ADMITTED FOR 20/03/2018 IN R/O	DR(A)			



			BANGALORE	DISAPPEARANCE OF APPEAL FILES FROM CESTAT, BANGALORE BY MEMBER (j)				
985/2018	16/03/2018	NIL	ARCHANA WADHWA, MEMBER(J)	APPLICATION FOR TOUR TO DELHI	PA			
986/2018	16/03/2018	46/CESTAT/BANG/MTS/ DISP/S.G./P/O	KISHORE C.K, COURT MASTER/P RESENTING OFFICER, CESTAT, BANGALORE	REQUEST FOR SUPPLY OF COPIES OF DOCUMENTS RELEVANT TO THE ENQUIRY REG.	DR(A)			
987/2018	16/03/2018	46/CESTAT/BANG/MTS/ DISP/R.R./PO	KISHORE C.K, COURT MASTER/P RESENTING OFFICER, CESTAT, BANGALORE	REQUEST FOR SUPPLY OF COPIES OF DOCUMENTS RELEVANT TO THE ENQUIRY REG.	DR(A)			
988/2018	16/03/2018	4(1)/DISC PRO/CESTAT/RR-MTS/ADM-2018	K. S. RAMESH, HOO, CESTAT, CHENNAI	SERVING OF COPY OF ORDERS REG. APPOINTMENT OF INQUIRING AUTHORITY AD PRESENTING OFFICER REG.	DR(A)			
989/2018	16/03/2018	3(3)/PF/SM/SPS/CESTAT/ ALLD/2-17	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	FORWARDING OF APPLICATION FOR TOUR FROM CESTAT ALLAHABAD TO CESTAT KOLKATA IN	DR(A)			

			D	R/O SHRI SHOMEJIT MUKHERJEE, SPS REG.				
990/2018	16/03/2018	36(1)/MISC/JUDICIAL/CESTAT/ALLD/2016	ROHIT KR. SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	FORWARDING OF DECIDED CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM REG.	PA			
991/2018	16/03/2018	36(1)/MISC JUDICIAL/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR/HOO, CESTAT, ALLAHABAD	LARGER BENCH MATTER REG.	PA			
992/2018	16/03/2018	PF/CESTAT/MUM/LSP	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF PENSION PAPERS OF MRS. LEELA SHIVRAM PAWAR, DAFTARY	DR(A)			
993/2018	16/03/2018	D. NO. 968/2018/SEC. ELM.	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL DIARY NO. 968/2018	DR(J)			
994/2018	16/03/2018	35813/2017/SEC.ELM.	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. DY. NO. 35813 OF 2017	DR(J)			
995/2018	16/03/2018	DGCEI/DZU/INVE/ST/325/2013	ANIL CHANDELA	REQUEST TO CHANGE THE	Technical			

			, ASST. DIRECTOR, DIRECTOR ATE GENERAL OF GST INTELLIGE NCE, DELHI	NAME OF RESPONDENT REG.	Offic er			
996/ 2018	16/03 /2018	PF/DNP/CESTAT/MUM	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	PAYMENT OF DCRG IN R/O DR. D.N. PANDA, MEMBER (J) REG.	Acco unt Secti on			
997/ 2018	19/03 /2018	NIL	ANIL CHOUDHA RY, MEMBER (J)	PENDING FILES IN THE CHAMBER OF SH. ANIL CHOUDHARY, MEMBER (J) AS ON 12 MARCH, 2018	PA			
998/ 2018	19/03 /2018	NIL	SH. ANIL CHOUDHA RY, MEMBER (J), CESTAT, ALLAHABA D	APPLICATION FOR EL ON 22 MARCH, 2018	DR( A)			
999/ 2018	19/03 /2018	NIL	SH. ANIL CHOUDHA RY, MEMBER (J), CESTAT, ALLAHABA D	APPLICATION FOR EL ON 22 MARCH, 2018	DR( A)			
1000 /201 8	19/03 /2018	NIL	SH. ANIL CHOUDHA RY, MEMBER (J)	APPLICATION FOR EL ON 26 MARCH, 2018	DR( A)			

1001 /201 8	19/03 /2018	NIL	MADHU MOHAN DAMODHA R, MEMBER (T)	APPLICATION FOR EL FROM 14 TO 16 MARCH 2018	DR( A)			
1002 /201 8	19/03 /2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	REG. TOUR REQUEST FROM 19 TO 28 MARCH, 2018	DR( A)			
1003 /201 8	19/03 /2018	NIL	ANIL CHOUDHA RY, MEMBER (J)	REG. JOINING REPORT	DR( A)			
1004 /201 8	19/03 /2018	NIL	SH. S.S. GARG, MEMBER (J)	GRANT OF ONE DAY CL ON 02/04/2018	DR( A)			
1005 /201 8	19/03 /2018	NIL	S. K. VERMA, ASSISTANT REGISTRA R, CESTAT, BANGALO RE	ANNUAL INCREMENT OF MR. S.K. VERMA, ASSISTANT REGISTRAR REG.	DR( A)			
1006 /201 8	19/03 /2018	H-11017/26/2018-AD.IC (CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	RAJYA SABHA QUESTION NO. 2815 DATED 20/03/2018	DR( A)			
1007 /201 8	19/03 /2018	NIL	HEMANT KUMAR, NEW DELHI	WILLINGNESS TO THE OFFER OF APPOINTMENT FOR THE POST OF STENO GR. II IN PAY BAND RS. 9300- 34800/- WITH GP OF R. 4200/- IN CESTAT	DR( A)			

1008 /2018	19/03 /2018	NIL	ARCHANA, NEW DELHI	WILLINGNESS FOR APPOINTMENT AS STENO GR. II IN CESTAT	DR( A)			
1009 /2018	19/03 /2018	A-50050/11/2016-VIG	LALIT WADHWA, DEPUTY SECRETAR Y(PERS)	EXPEDITIOUS FOLLOW UP AND SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE OFFICERS- REF. FROM CVC REG.	Acco unt Secti on			
1010 /2018	19/03 /2018	37(1)/OUTSOURCING GROUP C/CESTAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	REQUEST FOR INCREASE OF OUT SOURCING STAFF IN CESTAT, ALLAHABAD REG.	DR( A)			
1011 /2018	19/03 /2018	33(1)/H.C.CASES/CESTA T/ALLD2016	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	FORWARDING OF ADVOCATE BILL IN CONNECTION WITH WRIT PETITION NO 354 OF 2015 IN THE MATTER OF M/S OM SHIV TRANSPORT VS UNION OF INDIA & OTHERS REG.	DR( A)			
1012 /2018	19/03 /2018	09(1)/SKD/MTS/CESTAT/ ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	FORWARDING OF TRANSFER REQUEST IN R/O SH. SUNIL KUMAR, MTS FROM CESTAT ALLAHABAD	DR( A)			

				TO CESTAT, NEW DELHI REG.				
1013 /201 8	19/03 /2018	33/CESTAT/BANG/ISS	SANTOSH KUMAR TIWARI, ASST. REGISTRA R, CESTAT, BANGALO RE	FORWARDING OF SERVICE BOOK IN R/O MS INIDRA SHIROORKAR, STENO-II REG.	DR( A)			
1014 /201 8	19/03 /2018	NIL	CHIF MEDICAL OFFICER, VAISHALI, HAJIPUR	FORWARDING OF MEDICAL CERTIFICATE OF PUJA KUMARI	DR( A)			
1015 /201 8	19/03 /2018	CEGAT/MUM/ACS/2016- 17	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	PAY FIXATION IN R/O SH. SURESH KUMAR KANOJIA, UDC	DR( A)			
1016 /201 8	19/03 /2018	04/CESTAT/HYD/PF/AN K/16	KRIPA SHANKER, ASST. REGISTRA R, CESTAT, HYDERAB AD	FORWARDING TECHNICAL RESIGNATION AND REQUEST LETTER DT. 19/03/2018 FOR ISSUANCE OF RELIEVING ORDER WITH NOC RECEIVED FROM SH. ANKIT KUMAR RATHAUR, LDC REG.	DR( A)			
1017 /201 8	19/03 /2018	04/CESTAT/HYD/PF/AN K/16	KRIPA SHANKER, ASST. REGISTRA R, CESTAT, HYDERAB	FORWARDING TECHNICAL RESIGNATION AND REQUEST LETTER DT. 19/03/2018 FOR	DR( A)			

			AD	ISSUANCE OF RELIEVING ORDER WITH NOC RECEIVED FROM SH. ANKIT KUMAR RATHAUR, LDC REG.				
1018/2018	19/03/2018	NIL	CHANDER KANTA, SPS	APPLICATION FOR EL ON 16 MARCH, 2018	DR(A)			
1019/2018	19/03/2018	40942/2017/SC/ELM/XIII-B	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 822 OF 2018	DR(J)			
1020/2018	19/03/2018	1421/2018/ELM/XIII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2364 OF 2018	DR(J)			
1021/2018	19/03/2018	24(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	TRANSFER OF OLD RECORDS REG.	DR(J)			
1022/2018	19/03/2018	IV(16)30/R/JDR/457/17/1435	C.R. MEENA, COMMISSIONER, CGST	PROVIDING OF CERTIFIED COPY OF FINAL ORDER ST/A/52760/2016 -CU(DR) DTD. 17/08/16 IN R/O M/S SHREE RAM GUM CHEMICAL PVT. LTD., MIA, BASNI, PHASE-II, JODHPUR	DR(J)			

				PASSED BY THE HON. CESTAT, NEW DELHI				
1023 /201 8	19/03 /2018	IV(16)30/JDR/611/17	C.R. MEENA, COMMISSI ONER, CGST	PROVIDING OF CERTIFIED COPY OF FINAL ORDER A/53796- 53810/2016- SM(BR)	AR/ SM			
1024 /201 8	19/03 /2018	VIII(AP)REVIEW/388/201 7/70007	ADDITION AL COMMISSI ONER OF CUSTOMS (DR. AMANDEE P SINGH, IGI AIRPORT, T-3)	FINAL ORDER NO. 56536/2017 DATED 04/09/2017 IN R/O M/S AIR INDIA, AIRLINES HOUSE, 113 GURUDWARA ROAD RAKAB GANJ, NEW DELHI REG.	DR(J )			
1025 /201 8	19/03 /2018	CIC/CESAT/C/2017/13630 4	CENTRAL INFORMAT ION COMMISSI ON, MUNIRKA, NEW DELHI	NOTICE OF HEARING FOR APPEAL ON 14/3/2018	CPI O			
1026 /201 8	19/03 /2018	CIC/CESAT/C/2017/13630 4	K.L.DAS, DY. REGISTRA R, CENTRAL INFORMAT ION COMMISSI ON, MUNIRKA, NEW DELHI	NOTICE OF HEARING FOR APPEAL/COMP LAIN T	CPI O			
1027	19/03	NIL	MAHESH	TOUR	Acco			



/2018	/2018		KUMAR, SPS TO MEMBER (T)	ADVANCE OF SH. DEVENDER SINGH, MEMBER (T)	unt Section			
1028/2018	19/03/2018	CEGAT/MUM/A/CS/2016-17	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	PAY FIXATION OF SHRI SURESH KR. KANOJIA, UDC	Account Section			
1029/2018	19/03/2018	3(6)/MISC JUDICIAL/CESTAT/CHD/2017-198	ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REG. SENDING OF ORIGINAL RECORD IN R/O APPEAL NO. E/2162/2011-DB	AR/Excise			
1030/2018	19/03/2018	CESTAT/AHD/MISC/ORDER SEC/88	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	TO FORWARD THE LIST OF DECIDED CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM IN R/O CESTAT, AHMEDABAD	PA			
1031/2018	19/03/2018	CESTAT/AHD/MISC/ORDER SEC/88	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	TO FORWARD THE LIST OF DECIDED CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM IN R/O CESTAT, AHMEDABAD	PA			
1032/2018	20/03/2018	NIL	SH. G. K. MEENA, HEAD	APPLICATION FOR EL FOR 03 DAYS W.E.F. 21	DR(A)			

			CLERK	TO 23 MARCH, 2018				
1033/2018	20/03/2018	NIL	SH. G. K. MEENA, HEAD CLERK	APPLICATION FOR CL ON 16/3/2018 TO 19/03/2018	DR(A)			
1034/2018	20/03/2018	NIL	SH. MOHINDER SINGH, DY. REGISTRAR	STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2017	DR(A)			
1035/2018	20/03/2018	NIL	YAKSHI JAISINGH CHAUHAN, ASST. REGISTRAR	INTIMATION REG. PURCHASE OF MOVABLE PROPERTY BY SPOUSE REG.	DR(A)			
1036/2018	20/03/2018	NIL	NIHAL SINGH, KANPUR NAGAR	WILLINGNESS FOR APPOINTMENT AS STENOGR. II IN CESTAT	DR(A)			
1037/2018	20/03/2018	NIL	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	FORM OF APPLICATION FOR EL FROM 26 TO 28 MARCH 2018 WITH LTC	DR(A)			
1038/2018	20/03/2018	NIL	SHRADDHA MISHRA, STENOGRAPHER GR. III	SUBMISSION OF FORM OF APPLICATION FOR OFFICIALS OF CUSTOMS & CENTRAL EXCISE DEPARTMENT FOR ALLOTMENT OF GOVT. ACCOMMODATION	DR(A)			

1039 /2018	20/03 /2018	NIL	SH. MOHINDER SINGH, DY. REGISTRAR	ACR/APAR IN R/O SH. V.P.PANDEY(A SSTT. REGISTRAR) AND SH. PREM SINGH, (MTS) REG.	PA			
1040 /2018	21/03 /2018	PR.A.O./FIN/REV/RECON /AUTHORISATION/2017- 18	SR. ACCOUNTS OFFICER, OFFICE OF TEH CHIEF CONTROLLER OF ACCOUNTS , DELHI	REQUEST OF AUTHORISATION ON PAYMENT FOR ADVERTISEMENT IN THE EMPLOYMENT NEWS	DR( A)			
1041 /2018	21/03 /2018	27/11/2005- AD.IC(CESTAT).PT	S. BHOWMIC K, UNDER SECRETARY TO THE GOVT. OF INDIA	OUTSOURCING OF VARIOUS POSTS IN CESTAT REG.	DR( A)			
1042 /2018	21/03 /2018	NIL	KAUSTUV MALTI, ADVOCATE	REGARDING CHARGES AS PER CBEC CIRCULAR FOR SENIOR STAND APPEARANCE	DR( A)			
1043 /2018	21/03 /2018	01/CESTAT/HYD/ESST/1 5/52	KRIPA SHANKER, ASST REGISTRAR/HOO	RENEWAL OF LEASE AGREEMENT NO. 217/CGM/CIII/D 6/2014-15 DT. 03/11/2014 REG.	DR( A)			
1044 /2018	21/03 /2018	01/CESTAT/HYD/ESST/1 5/52	KRIPA SHANKER, ASST REGISTRAR/HOO	RENEWAL OF LEASE AGREEMENT NO. 217/CGM/CIII/D 6/2014-15 DT.	DR( A)			

				03/11/2014 REG.				
1045 /2018	22/03 /2018	NIL	G.B.MORRISON TRAVELS PVT LTD	CERTIFIED COPY OF THE ORDER AND FILE FOR APPEAL NO. C/129,137- 141/2010- CU(DB)	DR(J )			
1046 /2018	22/03 /2018	A-50050/49/2018- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	REQUEST FOR APPROVAL OF ACQUIRING ADDITIONAL OFFICE SPACE AND RENEWAL O LEASE AND RENT AGREEMENT OF CESTAT, BANGALORE REG.	DR( A)			
1047 /2018	22/03 /2018	44/CESTAT/BANG/DISP- MTS/RR/02	SANTOSH KUMAR TIWARI, ASST. REGISTRA R, INQUIRING OFFICER, CESTAT, BANGALO RE	ENQUIRY OF THE CHARGES LEVELED AGAINST YOU VIDE CESTAT, NEW DELHI MEMO NO. 35(1)/DISC/CES TAT/ADMN-18 DATED 12/1/2018	DR( A)			
1048 /2018	23/03 /2018	NIL	SH. SHOMEJIT MUKHERJE, SPS, ALLAHABA D	request for extension of tour	DR( A)			
1049 /2018	23/03 /2018	NIL	O/O COMMISSI ONER OF CUSTOMS, COCHIN	REQUEST FOR CONSTITUTIO N OF DB AT BANGALORE	PA			

1050 /2018	23/03 /2018	NIL	AR, BANGALORE	C/20001/2018 REQ FOR CONSTITUTION OF DB	PA			
1051 /2018	26/03 /2018	A-50050/54/2018-AD.IC	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	REPRESENTATION OF COURT MASTERS, CESTAT FOR PAY FIXATION	DR(A)			
1052 /2018	26/03 /2018	NIL	RITESH SHAH, ASSISTANT MANAGER- FIN, AIR INDIA	SETTLEMENT OF OUR INVOICES	DR(A)	CT		
1053 /2018	26/03 /2018	A-17/MED. FILE/AW- (J)/CESTAT/CHE/2017	K. S. RAMESH, HOO, CESTAT, CHENNAI	MEDICAL CLAIM OF SMT. ARCHANA WADHAWA, MEMBER (J) REG.	DR(A)			
1054 /2018	26/03 /2018	01/CESTAT/BANG/COMP	SANTOSH KUMAR TIWARI, ASST. REGISTRAR, CESTAT, BANGALORE	CONTINUATION OF PROGRAMMER POST REG.	DR(A)	COMPUTER		
1055 /2018	26/03 /2018	3/4/MR. MUKESH GUPTA/AR/CHD-2017- ADM	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	FORWARDING OF EL AND MEDICAL APPLICATION ALONG WITH JOINING REPORT	DR(A)			
1056 /2018	26/03 /2018	3(14)/CESTAT/MTS/CHD/ 2017	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT,	APPROVAL FOR ENGAGING OUTSOURCING STAFF FOR	DR(A)	CT		

			CHANDIGARH	YEAR 2017-18 AND 2018-19				
1057/2018	26/03/2018	NIL	R. RAVICHANDRAN, MTS	APPLICATION FOR WITHDRAWAL FROM GPF	DR(A)			
1058/2018	26/03/2018	NIL	SH. RITESH KUMAR MISHRA, BIHAR	WILLINGNESS FOR APPOINTMENT AS UDC IN CESTAT	DR(A)			
1059/2018	26/03/2018	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)	COMPUTER		
1060/2018	26/03/2018	04/CESTAT/HYD/KS/15/50	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF JOINING REPORT IN R/O SH. KRIPA SHANKER, ASST. REGISTRAR	DR(A)			
1061/2018	26/03/2018	NIL	SH. V.P.PANDEY, ASST. REGISTRAR, CESTAT, NEW DELHI	EL FOR 28/3/2018 WITH STATION LEAVE PERMISSION	DR(A)			
1062/2018	26/03/2018	NIL	SH. V. P. PANDEY, ASST. REGISTRAR	JOINING REPORT WITH EL APPLICATION	DR(A)			
1063/2018	26/03/2018	04/CESTAT/HYD/PF/ANK/16	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING TECHNICAL RESIGNATION AD REQUEST LETTER DT. 19/3/18 FOR ISSUANCE OF RELIEVING ORDER WITH	DR(A)			

				NOC RECEIVED FROM SH. ANKIT KR RATHAUR, LDC REG.				
1064/2018	26/03/2018	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)	COMPUTER		
1065/2018	26/03/2018	CESTAT/MUM/30/SW/2016/184	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER FILED BY SHRI SAT PRAKASH GOYAL AGAINST HON. MEMBER BEFORE JUDICIAL MAGISTRATE MUMBAI REG.	DR(A)			
1066/2018	26/03/2018	C-8(1)/HIGH COURT CASE S. GOPINATH/2018	K. S. RAMESH, HOO, CESTAT, CHENNAI	WP FILED BY SH. S. GOPINATH, MTS, CESTAT, KOLKATA	DR(A)			
1067/2018	26/03/2018	CESTAT/MUM/SCC/FRC/2008/188	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RENT ASSESSMENT FOR THE YEAR 2008,2011,2014, 2017 OF PREMISES AT 3,4,5 FLOOR OF JAI CENTRE, P. D MELLO ROAD, MASJID(EAST), MUMBAI REG.	DR(A)			
1068	26/03	RAE & R. SUIT N.	T.	FOR COPIES OF	DR(			

/2018	/2018	2030/2086 OF 2008	VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	PERIODICAL AGREEMENT/FRANCHISE WHICH IS MADE WITH M/S JUBILANT ENTERPRISES	A)			
1069/2018	26/03/2018	RAE & R. SUIT NO. 2030/2086 OF 2008	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	ARREARS OF RENT FILED BY ADVOCATE PLAINTIFF IN RAE 2030/2086/2008 REG.	DR(A)			
1070/2018	26/03/2018	CESTAT/AHD/ADMN/14/2012	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	FORWARDING OF APAR OF OFFICIALS IN R/O CESTAT, AHMEDABAD FOR THE PERIOD FROM 01/4/16 TO 31/3/2017 REG.	DR(A)			
1071/2018	26/03/2018	NIL	NEHA SINGH BHADAURI A, P.A. OF DR. D.M.MISRA, MEMBER (J)	ANNUAL CONFIDENTIAL REPORT	DR(A)			
1072/2018	26/03/2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	REQUEST FOR TOUR TO DELHI REG.	PA			
1073/2018	26/03/2018	43/CESTAT/BANG/DISPM-TS/SG/02	SANTOSH KUMAR TIWARI, INQUIRING OFFICER	ENQUIRY OF THE CHARGES LEVELED AGAINST YOU VIDE CESTAT, NEW DELHI MEMO NO. 35(1)/DISC/CESTAT/ADMN-18	DR(A)			



				DTD. 12/1/2018 REG.				
1074 /2018	26/03 /2018	13-15/CESTAT/CPIO- ND/VPP/2018	CPIO, CESTAT, NEW DELHI	INFO. SOUGHT UNDER RTI ACT, 2005	PA			
1075 /2018	26/03 /2018	ST/3396/2012/3839	SANJAY JAIN, AUTHORIZ ED REPRESEN TATIVE, OFFICE OF THE CHIEF COMMISSI ONER (AR)	APPEAL NO. ST/3396/2012 IN THE MATTER OF M/S PUBLIC HEALTH FOUNDATION OF INDIA VS. COMMISSIONE R OF CST DELHI REG.	PA			
1076 /2018	26/03 /2018	NIL	M. K. JAISWAL, UNDER SECRETAR Y (IFU-III)	STATEMENT SHOWING FINAL REQUIREMENT OF FUNDS 2017-18 IN R/O CESTAT, NEW DELHI	Acco unt Secti on			
1077 /2018	26/03 /2018	NIL	MRINALINI SEN, KALINDI COLONY, NEW DELHI	W.P. (C) 1000 OF 2015 TITLED UNION OF INDIA & ORS V/S S.K. VERMA	PA			
1078 /2018	26/03 /2018	CBEC-10A60/15/2018- AD.IIB	NAGENDR A KUMAR, UNDER SECRETAR Y TO THE GOVT. OF INDIA	CPGRAM REF. NO. DARPG/E/2017/ 33407 DTD. 05/12/2017 BY SH. A. SIMON AMALRAJ REG.	PA			
1079 /2018	26/03 /2018	NIL	MS. CHANDER KANTA, SR. PS	FORM OF APPLICATION FOR EL ON 23/2/2018	DR( A)			
1080 /2018	26/03 /2018	NIL	SH. J.K. GOLAY, SPS	ONE DAY EL ON 23/3/2018	DR( A)			

1081 /2018	26/03 /2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	REQUEST FOR ONE DAY HALF PAY LEAVE	DR( A)			
1082 /2018	26/03 /2018	NIL	MS. SULEKHA BEEVI C.S.,MEMB ER (J)	REQUEST FOR EL FROM 05 TO 09 APRIL	DR( A)			
1083 /2018	26/03 /2018	NIL	SANTOSH KUMAR VERMA, ASST. REGISTRA R, CESTAT, KOLKATA	HUMBLE REQUEST TO IMPLEMENT THE ORDERS OF THE HON. CAT & HON. DELHI HIGH COURT	DR( A)			
1084 /2018	26/03 /2018	NIL	SH. A. MOHAN KUMAR, REGISTRA R	REG. STATION LEAVE PERMISSION	DR( A)			
1085 /2018	26/03 /2018	NIL	RUPESH KUMAR, ADVOCATE , SUPREME COURT	CERTIFIED COPY OF JUDGEMENT DATED 09/3/18 PASSED BY THE HON. HIGH COURT OF DELHI AT NEW DELHI	DR( A)			
1086 /2018	26/03 /2018	NIL	C.J. MATHEW, MEMBER (T), CESTAT, MUMBAI	APPLICATION FOR CL ON 15/3/2018	DR( A)			
1087 /2018	26/03 /2018	NIL	ASHOK JINDAL, MEMBER (J)	REG. STATION LEAVE PERMISSION	DR( A)			
1088 /2018	26/03 /2018	NIL	DEVENDER SINGH, MEMBER	INTIMATION UNDER CCS RULES, 1964	DR( A)			

			(T), CESTAT, CHANDIGA RH	REG.				
1089 /201 8	26/03 /2018	NIL	MADHU MOHAN DAMODHA R, MEMBER (T)	REG. JOINING REPORT	DR( A)			
1090 /201 8	26/03 /2018	NIL	SULEKHA BEEVI C.S., MEMBER (J)	REG. REQUEST FOR EARNED LEAVE	DR( A)			
1091 /201 8	26/03 /2018	NIL	MS. SULEKHA BEEVI C.S., MEMBER (J)	REQUEST FOR EARNED LEAVE	DR( A)			
1092 /201 8	26/03 /2018	NIL	SANTOSH KUMAR VERMA, ASST. REGISTRA R	FORWARDING OF DOCUMENTS TO PLACE BEFORE THE HON. PRESIDENT	DR( A)			
1093 /201 8	26/03 /2018	NIL	RAM AUTAR SHANKHD HAR, ADVOCATE & SENIOR TAX CONSULTA NT, CHAIRMAN ELDERS COMMITTE E	REQUEST FOR CREATION OF REGIONAL & AREA BENCHES IN STATE OF UTTAR PRADESH AT LUCKNOW FOR GOODS & SERVICE TAX UNDER CGST, 2017	DR( A)			
1094 /201 8	26/03 /2018	NIL	ASHOK JINDAL, MEMBER (J), CESTAT, CHANDIGA	STATION LEAVE PERMISSION	DR( A)			

			RH					
1095 /2018	26/03 /2018	NIL	ANIL CHOUDHARY, MEMBER (J), CESTAT, ALLAHABAD	JOINING REPORT	DR(A)			
1096 /2018	26/03 /2018	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	CANCELLATION OF EL FROM 02 TO 06 APRIL	DR(A)			
1097 /2018	26/03 /2018	NIL	MS. ARCHANA WADHWA, MEMBER(J)	EL APPLICATION FROM 19 TO 28 MARCH, 2018	DR(A)			
1098 /2018	26/03 /2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD	INTIMATION REG. LEAVE OF HON. MEMBER (J) SH. M.V. RAVINDRAN	DR(A)			
1099 /2018	26/03 /2018	NIL	LALIT WADHWA, DEPUTY SECRETARY(PERS)	complaints reg. corrupt practices by ms. Archana Wadhwa, Member (J) sh. R. K. Singh, Member (T) and Shri Rakesh kr. Member (T)	PA			
1100 /2018	26/03 /2018	D-24(1)/NIC CORRES/CHE/2012	K.S. RAMESH, HOO, CESTAT, CHENNAI	REGISTRATION ON GEM PORTAL REG.	DR(A)	COM PUTER		
1101 /2018	26/03 /2018	PF/CESTAT/WZB/MUM/S RM	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT,	COMPLIANCE OF THE DISCREPANCIES IN R/O MRS. S. R. MOKAL, SPS GRANTING	DR(A)			

			MUMBAI	OF 2ND MACP REG.				
1102/2018	26/03/2018	CESTAT/MUM/TA/2018	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF THE TA BILL FOR TRANSFER IN R/O SH. MANAS KR. SINHA, AR REG.	DR(A)			
1103/2018	26/03/2018	CESTAT/MUM/TA/2018	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF THE TTA CLAIMS OF SHRI RAJU, MEMBER (T) REG.	DR(A)			
1104/2018	26/03/2018	C.13011/48/2016-VIG	LALIT WADHWA, DEPUTY SECRETARY(PERS)	COMPLAINTS REG. CORRUPT PRACTICES BY MS. ARCHANA WADHAWA, MEMBER (J) OF CESTAT REG.	PA			
1105/2018	26/03/2018	C.13011/48/2016-VIG	LALIT WADHWA, DEPUTY SECRETARY(PERS)	COMPLAINTS REG. CORRUPT PRACTICES BY MS. ARCHANA WADHAWA, MEMBER (J) OF CESTAT REG.	PA			
1106/2018	26/03/2018	RAE & R. SUIT NO. 2030/2086 OF2008	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	R.A.E. &R.SUIT NO. 2030/2086 OF 2008 REG.	DR(A)			
1107/2018	26/03/2018	CESTAT/MUM/30/SW/2016	T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT,	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER FILED BY SH. SAT	DR(A)			

			MUMBAI	PRAKASH GOYAL (M/S SANJEEV WOOLEN MILLS) AGAINST HON. MEMBERS BEFORE JUDICIAL MAGISTRATE MUMBAI REG.				
1108/2018	26/03/2018	CESTAT/MUM/30/SW/2016	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	INTIMATION OF NEXT DATE OF HEARING IN THE MATTER FILED BY SH. SAT PRAKASH GOYAL (M/S SANJEEV WOOLEN MILLS) AGAINST HON. MEMBERS BEFORE JUDICIAL MAGISTRATE MUMBAI REG.	DR(A)			
1109/2018	26/03/2018	3(12)/KAILASH-STENO-II/ADMN/CHD-2017	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	APPLICATION FOR JUNIOR JUDICIAL ASSISTANT, GR. C EXAM-2017 SUBMITTED BY MR. KAILASH, STENO-II	DR(A)			
1110/2018	26/03/2018	3(12)/KAILASH-STENO-II/ADMN/CHD-2017	MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH	APPLICATION FOR JUNIOR JUDICIAL ASSISTANT, GR. C EXAM-2017 SUBMITTED	DR(A)			

				BY MR. KAILASH, STENO-II				
1111 /201 8	26/03 /2018	A-50050/11/2016VIG	LALIT WADHWA, DEPUTY SECRETAR Y(PERS)	EXPEDITIOUS FOLLOW UP AND SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE OFFICERS- REF. FROM CVC REG.	Acco unt Secti on			
1112 /201 8	26/03 /2018	A-50050/11/2016-VIG	LALIT WADHWA, DEPUTY SECRETAR Y(PERS)	SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE	Acco unt Secti on			
1113 /201 8	26/03 /2018	A-50050/11/2016-VIG	LALIT WADHWA, DEPUTY SECRETAR Y(PERS)	SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE	Acco unt Secti on			
1114 /201 8	27/03 /2018	NIL	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	REQUEST FOR TWO SMC ROASTER FOR 4TH APRIL, 2018 AT 2.30 P.M.	PA			
1115 /201 8	27/03 /2018	4(2)/DISC PRO/CESTAT/RR- MTS/ADMN-2018	K.S. RAMESH, HOO, CESTAT, CHENNAI	SERVING OF NOTICE OF HEARING REG.	DR( A)			
1116 /201 8	27/03 /2018	NIL	T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	COMPLIANCE REPORT ON THE ACCOUNTS OF CESTAT, MUMBAI FOR THE PERIOD 01/4/2010 TO	DR( A)			

				31/3/2015 (WRONG PAY FIXATION IN R/O SR. PS)				
1117 /201 8	27/03 /2018	D-6(1)/WEEKLY DISPATCH OF ORDERS/2014	K.S. RAMESH, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	DR( A)	COM PUTE R		
1118 /201 8	27/03 /2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	K.S. RAMESH, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	DR( A)			
1119 /201 8	27/03 /2018	D-6(1)WEEKLY DISPATCH OF ORDERS/2014	K. S. RAMESH, HOO, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REG.	DR( A)	COM PUTE R		
1120 /201 8	27/03 /2018	A-20(2)/PERS.FILE/SK- LDC/CHE/2016	K. S. RAMESH, HOO, CESTAT, CHENNAI	FORWARDING OF TRANSFER REQUEST OF SH. SACHIN CHAUDHARY, LDC FROM CESTAT, CHENNAI TO CESTAT, NEW DELHI REG.	DR( A)			
1121 /201 8	27/03 /2018	A-20(2)/PERS.FILE/SK- LDC/CHE/2016	K. S. RAMESH, HOO, CESTAT, CHENNAI	FORWARDING OF TRANSFER REQUEST OF SH. SACHIN CHAUDHARY, LDC FROM CESTAT, CHENNAI TO CESTAT, NEW DELHI REG.	DR( A)			
1122 /201 8	27/03 /2018	A-50050/49/2018- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	REQUEST FOR APPROVAL OF ACQUIRING ADDITIONAL OFFICE SPACE AND RENEWAL O	DR( A)			



				LEASE AND RENT AGREEMENT OF CESTAT, BANGALORE REG.				
1123/2018	27/03/2018	NIL	LALIT PRASAD PANT, SPS	APPLICATION FOR EL FOR 03 DAYS	DR(A)			
1124/2018	27/03/2018	NIL	LALIT PRASAD PANT, SPS	APPLICATION FOR EL FOR 03 DAYS	DR(A)			
1125/2018	27/03/2018	NIL	ANKIT KUMAR RATHAUR, LDC, CESTAT, HYDERABAD	REQUEST FOR HOLDING TECHNICAL RESIGNATION & RELIEVING BY LAST WEEK OF APRIL-2018	DR(A)			
1126/2018	27/03/2018	24(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	TRANSFER OF OLD RECORDS REG.	DR(J)			
1127/2018	27/03/2018	38937/2017/SC/XVII/XII-B	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 870 OF 2018	DR(J)			
1128/2018	27/03/2018	4432/2018/SEC.ELM.	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2440-2441/2018	DR(J)			
1129/2018	27/03/2018	24(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	TRANSFER OF OLD RECORDS REG.	DR(J)			

1130 /2018	27/03 /2018	24(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	TRANSFER OF OLD RECORDS REG.	DR(J )			
1131 /2018	27/03 /2018	DL-I/ST/D- IV/TECH/CERA/2015	ASSISTANT COMMISSI ONER, CENTRAL TAX (DELHI WEST)	O-I-O/OIA NO. DLI-SVTAX- 003-COM-79-16- 17 DATED 21/06.2017 IN R/O M/S NAVNIRMAN CONSTRUCTIO N CO. REG.	Tech nical Offic er			
1132 /2018	27/03 /2018	DL-I/ST/D- IV/TECH/CERA/2015	ASSISTANT COMMISSI ONER, CENTRAL TAX (DELHI WEST)	O-I-O/OIA NO. DLI-SVTAX- 003-COM-79-16- 17 DATED 21/06.2017 IN R/O M/S NAVNIRMAN CONSTRUCTIO N CO. REG.	Tech nical Offic er			
1133 /2018	27/03 /2018	22411/2017/SC/XIV/XIII- B	ASSISTANT REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2232 OF 2018	DR(J )			
1134 /2018	27/03 /2018	NIL	SH. B. RAVICHAN DRAN, MEMBER(T )	ACR OF SH. PRAMOD KUMAR, P.A.	DR( A)			
1135 /2018	27/03 /2018	NIL	SH. B. RAVICHAN DRAN, MEMBER(T )	ACR OF SMT. CHANDRA KANTA, SPS	DR( A)			
1136 /2018	27/03 /2018	NIL	SH. B. RAVICHAN DRAN, MEMBER(T )	ACR OF SMT. CHANDRA KANTA, SPS	DR( A)			

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1137 /201 8	27/03 /2018	NIL	SPS TO SH. DEVENDER SINGH, M(T)	PURCHASE OF AIR TICKETS FROM AHD TO BANG FOR M(T)	DR(A)	C.T.		
1138 /201 8	27/03 /2018	NBCC/WTC/NN/ED/2018/ 145 DTD 27.3.2018	NBCC INDIA LTD	SPACE REQUIREMENT FOR CESTAT AT NAUROJI NAGAR	DR(A)			
1139 /201 8	27/03 /2018	2/A/C/CESTAT/KOL/05-VOLII	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	FORWARDING OF APPLICATION FOR WITHDRAWAL OF GPF IN R/O KANU BANERJEE, SPS, CESTAT, KOL	DR(A)			
1140 /201 8	28/03 /2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	REG. STATION LEAVE PERMISSION	DR(A)			
1141 /201 8	28/03 /2018	NIL	DR. SATISH CHANDRA, PRESIDENT	DISPOSAL STATEMENT FOR THE MONTH OF MARCH, 2018	DR(A)	COMPUTER		
1142 /201 8	28/03 /2018	NIL	CESTAT, CHANDIGARH	DISPOSAL STATEMENT OF DR. SATISH CHANDRA, PRESIDENT AND HON. SH. B. RAVICHANDRAN, MEMBER (T) FOR THE MONTH OF MARCH, 2018	DR(A)	COMPUTER		
1143 /201	28/03 /2018	NIL	SH. ANIL CHOUDHA	REG. JOINING REPORT	DR(A)			

8			RY, MEMBER (J), CESTAT, ALLAHABA D					
1144 /201 8	28/03 /2018	NIL	ANIL CHOUH RY, MEMBER (J), CESTAT, ALLAHABA D	REG. JOINING REPORT ON 27/03/2018	DR( A)			
1145 /201 8	28/03 /2018	NIL	SH. A. MOHAN KUMAR, REGISTRA R	REG. STATION LEAVE PERMISSION FROM 28/3/2018	DR( A)			
1146 /201 8	28/03 /2018	NIL	SH. A. MOHAN KUMAR, REGISTRA R	REG. STATION LEAVE PERMISSION FROM 28/3/2018	DR( A)			
1147 /201 8	28/03 /2018	NIL	SH. S.K. MOHANTY, MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF MARCH, 2018	DR( A)	COM PUTE R		
1148 /201 8	28/03 /2018	NIL	SH. S.K. MOHANTY, MEMBER(J)	REG. HEADQUARTE R LEAVE PERMISSION	DR( A)			
1149 /201 8	28/03 /2018	NIL	MADHU MOHAN DAMODHA R, MEMBER (T)	REG. CANCELLATIO N OF EL AND STATION LEAVE	DR( A)			
1150 /201 8	28/03 /2018	NIL	RAJESH KATYAL, ADVOCATE	O.A. NO. 33149/2013 TITLED SH. RAJ KUMAR VS. UNION OF INDIA &	DR( A)			

				OTHERS, PENDING BEFORE CAT, PRINCIPAL BENCH, NEW DELHI				
1151 /201 8	28/03 /2018	NIL	SH. DEVENDER SINGH, MEMBER (T)	PENDING ARREARS IN R/O TA CLAIM REG.	Acco unt Secti on			
1152 /201 8	28/03 /2018	NIL	SH. DEVENDER SINGH, MEMBER (T)	PENDING ARREARS IN R/O TA CLAIM REG.	Acco unt Secti on			
1153 /201 8	28/03 /2018	C16/102/2017 LEGAL CUS.	SUMIT KUMAR, COMMISSI ONER OF CUSTOMS	IMPLEMENTAT ION OF ORDER DATED 14/12/2017 OF THE HON. HIGH COURT OF KERALA IN R/O WRIT PETITION FILED BY M/S ELTON & SONS REG.	PA			
1154 /201 8	28/03 /2018	C16/102/2017 LEGAL CUS.	SUMIT KUMAR, COMMISSI ONER OF CUSTOMS	IMPLEMENTAT ION OF ORDER DATED 14/12/2017 OF THE HON. HIGH COURT OF KERALA IN R/O WRIT PETITION FILED BY M/S ELTON & SONS REG.	PA			
1155 /201 8	28/03 /2018	IV (16)30/R/UDR/MISC- CESTAT/2017	PEEYOSH BHATI, JOINT COMMISSI	REQUEST FOR PROVIDING CERTIFIED COPY OF	AR/ SM			

			ONER	FINAL ORDER REG.				
1156/2018	28/03/2018	NIL	TAXMANN ALLIED SERVICES PVT. LTD.	REQUEST FOR PROVIDING CORRESPONDENCE ADDRESS FOR DISPATCH OF JOURNALS AND EMAIL IDS FOR ACTIVATION OF ONLINE MODULE.	DR(J)	LIBRARY		
1157/2018	28/03/2018	NIL	TAXMANN ALLIED SERVICES PVT. LTD.	REQUEST FOR PROVIDING CORRESPONDENCE ADDRESS FOR DISPATCH OF JOURNALS AND EMAIL IDS FOR ACTIVATION OF ONLINE MODULE.	DR(J)	LIBRARY		
1158/2018	28/03/2018	NIL	SH. B. RAVICHANDRAN, MEMBER(T)	SURRENDERING OF OFFICIAL I CARD NO. 033 (ENCL. ORIGINAL ID)	DR(A)	CT		
1159/2018	28/03/2018	CIC/PENALTY/2018/CR-2/000704/137	DEPUTY REGISTRAR, CIC	IMPOSITION OF PENALTY UNDER SECTION 20(I) OF RTI ACT-RECOVERY THEREOF, IN CASE NO. CIC/SB/A/2016/000704-BJ	Account Section			
1160/2018	28/03/2018	NIL	SH. MOHINDER SINGH, DY. REGISTRAR	REG. PERMISSION TO LEAVE THE STATION	DR(A)			

